

take care of exigencies whenever DVC imposes severe restrictions;

- v) Carrying on capital repair and maintenance of equipment in phased and planned way to improve the health of equipment; and
- vi) Holding discussions with various interest groups.

[English]

Restriction of Use of Government Vehicles

934. SHRI KANWAR MUNJARE:
SHRI MAHENDRA SINGH
MEWAR:

Will the Minister of FINANCE be pleased to state:

(a) whether with a view to save petroleum products and the foreign exchange, Government are considering to impose restrictions on misuse of Government vehicles by officers for private purposes;

(b) whether it is being ensured that the vehicles are stationed in office premises only and not allowed to be kept in the night at the residences of officers/drivers;

(c) if so, the steps being taken in this regard; and

(d) whether any directives have been issued to State Governments in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The use of staff cars in Central Government offices is governed by the Staff Car Rules which, inter-alia envisage use of staff cars for bonafide purpose. Besides, instructions have been issued recently to all Central Government Departments that from

1990-91, they should reduce their petrol consumption by 20% over the consumption during the year 1989-90.

(b) and (c). Instructions already exist that staff cars should be parked only in the garages allotted near the place of duty and in the absence of garages, within the office complex.

(d) No, Sir.

Share of Punjab in DGS&D Purchases

935. BABA SUCHA SINGH: Will the Minister of COMMERCE be pleased to state:

(a) the total value of Government purchases through Directorate General of Supplies and Disposals during the last three years;

(b) the share of Punjab in these purchases and how does it compare with other States;

(c) the reasons for not making more purchases from Punjab; and

(d) the steps proposed to be taken for improving the purchase position from Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGILSHREEDHARAN): (a) The total value of purchases made by DGS&D during the years 1986-87, 1987-88 and 1988-89 is as under:—

<i>Year</i>	<i>Value of purchases made (in Crores of Rs.)</i>
1986-87	3151.59
1987-88	2722.11
1988-89	2949.10